Name of the Corporate Debtor : Elegance Malls Limited Date of commencement of CIRP: 09.06.2025 (Order Publised on 11.06.2025) List of creditors as on: 01.07.2025

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

SI. No.	Category of creditor	Summary of	claims received	Summary	of claims admitted	Amount of contingent	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted	claims				
1	Secured financial creditors belonging to any class of creditors									
2	Unsecured financial creditors belonging to any class of creditors									
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)					-	-			
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	2	30,06,900.00	2	30,06,900.00	-	-			
5	Operational creditors (Workmen)									
6	Operational creditors (Employees)									
7	Operational creditors (Government Dues)						-			
	Operational creditors (other than Workmen and Employees and Government Dues)	2	25,12,600.00	2	25,12,600.00	-	-			
9	Other creditors, if any,									
	Total	4	55,19,500.00	4	55,19,500.00	-				

	Annexure-1 Name of the Corporate Debtor : Elegance Malls Limited Date of commencement of CIRP: 09.06.2025 (Order Publised on 11.06.2025) List of creditors as on: 01.07.2025													
			I	list of secured fi		rs belonging to any clas ount in ₹)	s of creditor	s						
SI. No.		Identification No.	Details of claim received Date of receipt Amount	Amount of	Nature of	Details of claim ac		Whether	% of voting	Amount of continge nt claim	Amount of any mutual dues, that may be set-	claim not		Remarks, if any
						NIL								

	Annexure-2 Name of the Corporate Debtor : Elegance Malls Limited Date of commencement of CIRP: 09.06.2025 (Order Publised on 11.06.2025) List of creditors as on: 01.07.2025													
	List of unsecured financial creditors belonging to any class of creditors (Amount in ₹)													
SI.	I. Name of creditor Identification No. Details of claim received Details of claim admitted Amount of Amount of Amount of Amount of Remarks, if any													
No.			Date of receipt	Amount	Amount of	Nature of	Amount covered by	Whether	% of voting	contingent	any mutual	claim not	claim under	
1	- NIL - I NIL													

	Annexure – 3 Name of the Corporate Debtor : Elegance Malls Limited Date of commencement of CIRP: 09.06.2025 (Order Publised on 11.06.2025) List of creditors as on: 01.07.2025 List of secured financial creditors (other than financial creditors belonging to any class of creditors)													
	(Amount in ₹)													
SI. No.	Name of creditor	Details of clai	m received		Details of claim admitted							Remarks, if any		
		Date of receipt	Amount claimed	Amount of claim admitted										
	NIL													

	Annexure – 4 Name of the Corporate Debtor : Elegance Malls Limited Date of commencement of CIRP: 09.06.2025 (Order Publised on 11.06.2025) List of creditors as on: 01.07.2025 List of unsecured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in ₹)												
SI. No.													Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	claim	dues, that may be set- off		verification	
1	Rapid Buildwell Limited	27-06-2025	4,11,900.00	4,11,900.00	Inter Corporate Loan	NIL	YES	NIL	0	0	0	0	Related Party of the Corporate Debtor
2	Prius Commercial Projects Private Limited	24-06-2025	25,95,000.00	25,95,000.00	Inter Corporate Loan	NIL	YES	NIL	0	0	0	0	Related Party of the Corporate Debtor
	Total		30,06,900.00	30,06,900.00									

				Date	of commencemer	Corporate Deb	6.2025 (Orde	r Publised on 11.06.2	025)				
					List	of operational o		rkmen)					
					•		ınt in₹)		•			<u> </u>	
SI. No.	Name of authorised representative, if any	Identification No.	Details of clai	im received		Details of c	laim admitted	l	Amount of contingent	Amount of any mutual dues,	Amount of claim under	Amount of claim not	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable	claim	that may be set-off	verification	admitted	
						N	ΪĹ						
	Annexure – 6 Name of the Corporate Debtor : Elegance Malls Limited Date of commencement of CIRP: 09.06.2025 (Order Publised on 11.06.2025) List of creditors as on: 01.07.2025												
					List	of operational c	reditors (Em	oloyees)					
							ınt in₹)						
Sl. No.	Name of authorised representative, if any	Identification No.	Details of clai	im received		Details of c	laim admitted	I	Amount of contingent	Amount of any mutual dues,	Amount of claim under	Amount of claim not	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable	claim	that may be set- off	verification	admitted	
1						NIL							
2													
Claims	s received on account of ou	itstanding Salaries of Ex-e	mployees				· · · · · ·					· · · · ·	
Claim	s received on account of ou	tstanding Cratuity of as a	mnlovees			NIL							
	s received on account of ou	istanting Gratuity of ex-t				NIL						Γ Γ	

				Date of	commenceme	e Corporate I nt of CIRP: (nexure – 7 Debtor : Eleg)9.06.2025 (C ors as on: 01	Order Publis)25)				
					List of	-	e reditors (Go mount in₹)	vernment d	ues)					
Sl. No.	Details of Claimant	Details of claim received			Deta	tails of claim admitted				Amount of contingent	Amount of any	Amount of claim	Amount of claim under	Remarks, if any
	Department	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable	claim	mutual dues, that may be set-off	not admitted	verification	
					commenceme	e Corporate 1 nt of CIRP: (List of credit	ors as on: 01	Order Publis .07.2025	sed on 11.06.20					
SI. No.	Name of creditor	Details of claim re	ceived	List of operati		(Other than ails of claim a		d Employee	es and Govern	ment Dues) Amount of contingent	Amount of any mutual	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	related	% of voting share in CoC	claim	dues, that may be set-off			
1	SMSR & Co LLP	25-06-2025	82,600.00	82,600.00	Audit fees	0	0	NO	100	0	0	0	0	
2	Rapid Buildwell Limited	27-06-2025	24,30,000.00	24,30,000.00	Consultation charges	0	0	YES	NIL	0	0	0	0	Related Party of the Corporate Debtor
	TOTAL		25,12,600.00	25,12,600.00										

	Annexure – 9 Name of the Corporate Debtor : Elegance Malls Limited Date of commencement of CIRP: 09.06.2025 (Order Publised on 11.06.2025) List of creditors as on: 01.07.2025												
	List of other creditors (Other than financial creditors and operational creditors) (Amount in₹)												
SI. No.	Name of creditor	Details of cla	aim received		J	Details of claim ad	mitted		Amount of continge nt claim	·	claim not	Amount of claim under	Remarks, if any
		Date of receiptAmount claimedAmount of claim admittedNature of claimAmount covered by security interestAmount covered by guaranteeWhether relater party?								off		verificati on	
	NIL												